

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:100  
ANSWERED ON:05.12.2013  
WATERSHED PROGRAMME  
Gaddigoudar Shri P.C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether misutilisation of funds under watershed programme has come to the notice of the Government;
- (b) if so, the details thereof during each of the last three years and the current year indicating the details of NGOs and other organisations involved therein, State/UTwise;
- (c) the action taken by the Government in this regard; and
- (d) the corrective measures taken by the Government to check such irregularities in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (c) Yes, Sir. The Watershed Development Programmes of the Department of Land Resources, Ministry of Rural Development are being implemented through State Governments. The complaints received in the Ministry are forwarded to the concerned State Government for appropriate action. The State wise complaints received during the last three years and the current year including NGOs and other organizations, is given at Annexure.

(d) There is a system of State level and District level Vigilance and Monitoring Committee in place in the Ministry of Rural Development. The Committee is responsible to exercise vigilance and to monitor the implementation of all programmes of Ministry of Rural Development including Integrated Watershed Management Programme (IWMP) being implemented by the Department of Land Resources.